

(d) whether the Four Year *ghani* Industry Development Scheme of the Planning Commission has been launched and if so, how far?

**The Minister of Agriculture (Dr. P. S. Deshmukh):** (a) The total number of oilmills in India registered up-to-date under the Factories Act, 1948, is 2,097. Besides these, there are a number of small factories as well as these carrying on oil crushing as a subsidiary industry. The total number of *ghanis* all over the country is estimated at 4,32,165.

(b) Reliable information regarding quantities of oilseeds actually crushed by *ghanis* is not available. However, from some information collected from the various State Governments during 1949-50, the quantity of oilseeds crushed by village *ghanis* was estimated at 11.56 lakh tons. The corresponding quantity of oil produced can be estimated roughly as one third of seed crushed i.e., about 3.85 lakh tons.

(c) The steps taken by the Committee for the development of the village oil crushing industry have been explained in the annual reports of the Committee which are available in the Library of Parliament House. A summary of the steps taken is, however, placed on the Table of the House. [See Appendix XI, annexure No. 32.]

(d) No. The Khadi and Village Industries Board has formulated the *Ghani* Development Programme for 1953-54 costing approximately Rs. 19 lakhs, taking into consideration the Four-Year *Ghani* Scheme drawn in the Planning Commission.

#### RAILWAY SCHOOLS IN ORISSA

1352. **Shri Sanganna:** Will the Minister of Railways be pleased to state:

(a) the number of schools of all categories maintained by the Railway Administration in the State of Orissa;

(b) the minimum and maximum scales of pay of teachers working in those schools; and

(c) whether the schools have been affiliated to the University of the State?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) Three Primary Schools and one Middle School.

(b) (i) Minimum Scale of Pay: Rs. 68—170.

(ii) Maximum Scale of Pay: Rs. 100—250.

(c) These schools are recognised by the State Government. There is no question of Primary and Middle Schools being affiliated to any University.

#### CULTIVATION OF DEEP WATER PADDY

1353. **Shri Sanganna:** (a) Will the Minister of Food and Agriculture be pleased to state when will the two schemes (i) on deep water paddy and (ii) for the improvement of hill paddy be put into operation in Orissa?

(b) What will be the approximate outlay for the operation of these two schemes?

(c) Will the cost be borne by the State or the Centre or by both?

**The Minister of Agriculture (Dr. P. S. Deshmukh):** (a) (i) The scheme was sanctioned for a period of five years with effect from 1-4-1950 but the State Government could not find their share of expenditure either in 1950-51 or in 1951-52. The grant sanctioned by the Indian Council of Agricultural Research was, therefore, resumed.

(ii) This scheme was also sanctioned for a period of five years with effect from 1-4-1950. The State Government are being asked to expedite the starting of the scheme.

(b) (i) The question does not arise in the case of scheme (i).

(ii) The total cost of this scheme is Rs. 1,07,000/- spread over a period of five years (Rs. 47,000/- non-recurring and Rs. 60,000/- recurring).

(c) The State Government will bear the entire non-recurring cost while the recurring expenditure will be shared equally by the State Government and the Indian Council of Agricultural Research.

#### FOODGRAINS EXPORTED FROM HYDERABAD

1354. **Shri Sivamurthi Swami:** (a) Will the Minister of Food and Agriculture be pleased to state the quantity of foodgrains exported from Hyderabad to other States during the year 1952-53?

(b) What is the price of the exported foodgrains from Hyderabad?

(c) How much quantity of imported foodgrains from the other countries has been sent to Hyderabad State?

**The Minister of Agriculture (Dr. P. S. Deshmukh):** (a) The Basic Plan